

**GOVERNMENT OF INDIA
MINISTRY OF LAW & JUSTICE
DEPARTMENT OF LEGAL AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 394
TO BE ANSWERED ON WEDNESDAY THE 03.02.2021**

BCI RULES OF LEGAL EDUCATION

394. SHRI L.S. TEJASVI SURYA:

Will the Minister of LAW AND JUSTICE to be pleased to state:

- (a) the current status of the implementation of the Draft BCI Rules of Legal Education, 2019;
- (b) whether the Government will make amendments to the Draft BCI Rules of Legal Education, 2019 in tune with the National Education Policy, 2020 and if so, the details thereof; and
- (c) whether the Draft Rules accommodate online examinations and provide for its validity and if so, the details thereof.

ANSWER

**MINISTER OF LAW AND JUSTICE, COMMUNICATIONS AND ELECTRONICS &
INFORMATION TECHNOLOGY
(SHRI RAVI SHANKAR PRASAD)**

(a) to (c): The information is being collected and will be laid on the Table of the House.